

Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 1540/18/24]

- I. Notifications of the Ministry of Railways**
- II. Report and Accounts (2023-24) of DFCCIL, New Delhi and related papers**
- III. Report and Accounts (2022-23) of the Gati Shakti Vishwavidyalaya, Vadodara, Gujarat and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):

Sir, I lay on the Table: -

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways, under Section 199 of the Railways Act, 1989: -

- (1) G.S.R. 755(E) ., dated the 9th December, 2024, publishing the Member (Selection and Appointment) Amendment Rules, 2024.
- (2) G.S.R. 756(E) ., dated the 9th December, 2024, publishing the Independent Member (Selection and Appointment) Amendment Rules, 2024.
- (3) G.S.R. 757(E) ., dated the 9th December, 2024, publishing the Vice Chairman (Selection and Appointment) Amendment Rules, 2024.

[Placed in Library. For (1) to (3), see No. L.T. 1591/18/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Annual Report and Accounts of the Dedicated Freight Corridor Corporation of India Limited (DFCCIL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1589/18/24]

III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009: -

- (a) Annual Report and Accounts of the Gati Shakti Vishwavidyalaya, Vadodara,

Gujarat, for the year 2022-23 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Vishwavidyalaya.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (1) above.

[Placed in Library. See No. L.T. 1590/18/24]

Report and Accounts (2023-24) of NRLPS, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the National Rural Livelihoods Promotion Society (NRLPS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 1545/18/24]

- I. **Reports and Accounts (2023-24) of Press Council of India, New Delhi and related papers**
- II. **Reports and Accounts (2023-24) Satyajit Ray Film and Television Institute (SRFTI), Kolkata, West Bengal and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under Section 20 of the Press Council Act, 1978: -

- (a) Forty-fifth Annual Report and Accounts of the Press Council of India, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 1597/18/24]

- II. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Satyajit Ray Film and Television Institute (SRFTI), Kolkata, West Bengal, for the year 2023-24, together with the